

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.68/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: National Pension System Trust  
V/s.  
M/s. Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: 71(10) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
48	Punit Damodar Nikita Vardhan	i/b Kanga & Co. for Respondent	<u>Vardhan</u>

ORDER

CP 68/71(10)/NCLT/MB/MAH/2016

Since reply has not come from the Respondent side, they are hereby directed to file  
reply within 15 days hereof and rejoinder, if any within 15 days thereof.

List this matter on 1.8.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)